RAJYA SABHA

SI. Name of PSUs No.	Investment Parti Name of Country	iculars Investment the	Remarks
	Saudi Arabia Rs.66.84 lacs		1993: TCIL Saudi Co. Ltd. Set up in Saudi Arabia for bidding for and taking up local orders.
	Nepal I (approx.)	Rs.23.35 crores	2001: United Telecom Ltd. Set up in Nepal for operating Code Division Multiple Access (CDMA) based basic telecom service in the Kingdom of Nepal.

Ban on outdoor use of products

*466. SHRI RAJEEV SHUKLA:

DR. VIJAY MALLYA:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether a ban exists as of today, on outdoor use of products (based on international standard IEEE 802.11b) for wireless networking and transfer of data between computers;
- (b) if so, whether Government consider any merit in continuing such ban; and
 - (c) if not, by when, Government plan to lift the ban?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI DAYANIDHI MARAN): (a) to (c) No, Sir. The outdoor use of products based on international standard IEEE 802.11b for wireless networking and transfer of data between computers, is permitted under a licence.

Implementation of schemes for reviving projects

- 457. SHR1 R.P. GOENKA: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:
- (a) whether it is a fact that a number of major projects, above Rs.100 crores, which in terms of the value of investment add up to about Rs.50,000 crores, have been either stalled or deferred indefinitely in various States;